

# SINDU VALLEY TECHNOLOGIES LIMITED

CIN : L65990MH1976PLC018902

Regd Office: 46 Mulji Jetha Building, 187 Princess Street, Mumbai – 400 002.

Tel: 022-22610052; e-mail : sinduvalley76@gmail.com

## POST OFFER ADVERTISEMENT

This advertisement is being issued by **Arihant Capital Markets Limited**, Manager to the Offer on behalf of **Bhadra Paper Mills Limited (“Acquirer”)** pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended (“**SEBI SAST Regulations**”) in respect of Open Offer to acquire up to 1,82,000 Equity Shares of face value Rs. 10/- each (“**the Open Offer**”), constituting 26% of the fully diluted voting Equity Share Capital of **SINDU VALLEY TECHNOLOGIES LIMITED (“Target Company”)** at a price of Rs. 21.50 per Equity Share. The Detailed Public Statement (“**DPS**”) with respect to the aforementioned Offer and corrigendum to the DPS was published on December 8, 2020 and on March 26, 2021, respectively, in (a) Business Standard, all India English & Hindi editions; and (b) Mumbai Lakshadeep, Mumbai Marathi edition.

1. Name of the Target Company : Sindu Valley Technologies Limited
2. Name of the Acquirers : Bhadra Paper Mills Limited
3. Persons Acting in Concert : NA
4. Name of Manager to the Offer : Arihant Capital Markets Limited
5. Name of Registrar to the Offer : Universal Capital Securities Private Limited
6. Offer Details :
  - a. Date of Opening of the Offer : April 8, 2021
  - b. Date of closure of the Offer : April 26, 2021
7. Date of payment of consideration : Not applicable since no Equity Shares were tendered under the offer
8. Details of Acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actual
8.1	Offer Price	Rs. 21.50	Rs. 21.50
8.2	Aggregate number of shares tendered	1,82,000	Nil
8.3	Aggregate number of shares accepted	1,82,000	Not applicable
8.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 39,13,000/-	Not applicable
8.5	Shareholding of the Acquirers -before Agreement / Public Announcement (No. & %)	NIL	NIL
8.6	Shares Acquired by way of Agreement <ul style="list-style-type: none"><li>• Number</li><li>• % of Fully Diluted Equity Share Capital</li></ul>	5,14,860 73.55%	5,14,860 73.55%
8.7	Shares Acquired by way of Open Offer <ul style="list-style-type: none"><li>• Number</li><li>• % of Fully Diluted Equity Share Capital</li></ul>	1,82,000 26.00%	Nil N.A.
8.8	Shares acquired after Detailed Public Statement <ul style="list-style-type: none"><li>• Number of shares acquired</li><li>• Price of the shares acquired</li><li>• % of the shares acquired</li></ul>	NIL	NIL
8.9	Post offer shareholding of Acquirers <ul style="list-style-type: none"><li>• Number</li><li>• % of Fully Diluted Equity Share Capital</li></ul>	6,96,860 99.55%	5,14,860 73.55%
8.10	Pre & Post offer shareholding of the Public	<b>Pre-Offer</b> 1,85,140 (26.45%) <b>Post-Offer</b> 3,140 (0.45%)	<b>Pre-Offer</b> 1,85,140 (26.45%) <b>Post-Offer</b> 1,85,140 (26.45%)

9. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for fulfilling the obligations under SEBI SAST Regulations.
10. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited (BSE) and at the Registered Office of the Target Company

**Issued by the Manager to the Offer on behalf of the Acquirers:**

**Arihant Capital Markets Limited**



### Merchant Banking Division

#1011, Solitaire Corporate Park, Guru Hargovindji Road,

Chakala, Andheri (E), Mumbai – 400 093

Tel : 022-42254800; Fax : 022-42254880

Email: mbd@arihantcapital.com

Website: [www.arihantcapital.com](http://www.arihantcapital.com)

**Contact Persons: Mr. Amol Kshirsagar / Mr. Satish Kumar P**

Place: Mumbai

Date: April 29, 2020